Title: Introduction of the Religious Conversion (Prohibition) Bill, 2015.

SHRI BHARTRUHARI MAHTAB (CUTTACK): I beg to move for leave to introduce a Bill to provide for prohibition on religious conversions by inducement, coercion or undue influence and for matters therewith.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for prohibition on religious conversions by inducement, coercion or undue influence and for matters therewith."

The motion was adopted.

SHRI BHARTRUHARI MAHTAB : I introduce the Bill.

15.59 hours